

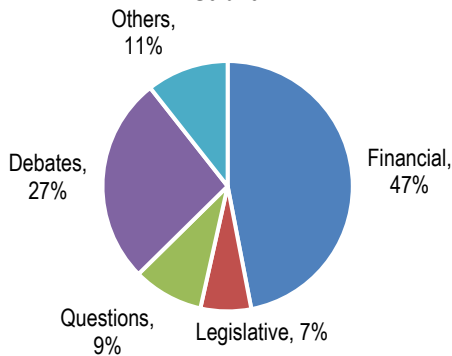
Plan vs. Performance

Inaugural and Budget Sessions: June 24 to August 9, 2024

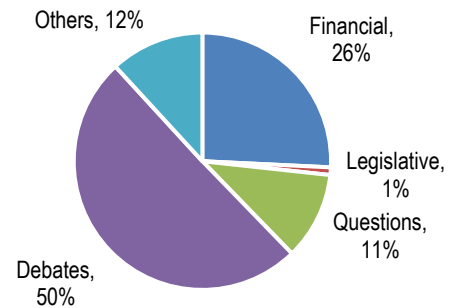
This note lists the legislative business planned by Parliament and compares it with the actual performance during the Inaugural and Budget Session 2024.

	Plan	Actual
No. of Sittings (Lok Sabha)	24	22
No. of Sittings (Rajya Sabha)	21	20
No. of Bills for passing	6	14
- Finance and Appropriation Bills	1	3
- Other Bills	5	11
No. of Bills for introduction	6	14
- Finance and Appropriation Bills	1	3
- Other Bills	5	11
No. of Bills for withdrawal	0	1

Time spent on various matters in Lok Sabha



Time spent on various matters in Rajya Sabha



The Inaugural Session of Parliament was scheduled to be held from June 24, 2024 to July 3, 2024. The Budget Session was scheduled from July 22, 2024 to August 12, 2024. The Budget Session was adjourned a day earlier. Over both the sessions, Lok Sabha worked for 123% of its scheduled time and Rajya Sabha for 110% of scheduled time. Eleven Bills were introduced in the Budget Session (excluding the Appropriation and Finance Bills).

Bills listed for introduction, consideration, and passing

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Finance (No. 2) Bill, 2024	Introduced on 23 Jul 2024 Passed on 7 Aug 2024	Passed on 8 Aug 2024
Home Affairs		
The Disaster Management (Amendment) Bill, 2024	Introduced on 1 Aug 2024	
Commerce and Industry/ Civil Aviation		
The Bharatiya Vayuyan Vidheyak, 2024	Introduced on 31 Jul 2024 Passed on 9 Aug 2024	
The Boilers Bill, 2024		Introduced on 8 Aug 2024

Short Title	Lok Sabha	Rajya Sabha
The Coffee (Promotion and Development) Bill, 2024		
The Rubber (Promotion and Development) Bill, 2024		

Note: Blank cell indicates that the Bill was not introduced in or passed by that House.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Bills not listed for introduction but introduced and pending

Short Title	Lok Sabha	Rajya Sabha
Railways/ Shipping		
The Railways (Amendment) Bill, 2024	Introduced on 9 Aug 2024	
The Carriage of Goods by Sea Bill, 2024	Introduced on 9 Aug 2024	
The Bills of Lading Bill, 2024	Introduced on 9 Aug 2024	
Minority Affairs/ Law and Justice		
The Mussalman Wakf (Repeal) Bill, 2024	Introduced on 8 Aug 2024	
The Waqf (Amendment) Bill, 2024	Introduced on 8 Aug 2024 Referred to Joint Parliamentary Committee on 9 Aug 2024	
The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024	Introduced on 5 Aug 2024	
Finance		
The Banking Laws (Amendment) Bill, 2024	Introduced on 9 Aug 2024	
Petroleum and Natural Gas		
The Oilfields Regulation and Development (Amendment) Bill, 2024		Introduced on 5 Aug 2024

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Appropriation Bills not listed for introduction but introduced and passed

Short Title	Lok Sabha	Rajya Sabha
Finance		
The Jammu and Kashmir Appropriation (No. 3) Bill, 2024	Introduced on 30 Jul 2024 Passed on 30 Jul 2024	Passed on 8 Aug 2024
The Appropriation (No. 2) Bill, 2024	Introduced on 5 Aug 2024 Passed on 5 Aug 2024	Passed on 8 Aug 2024

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS

Bills not listed for withdrawal but withdrawn

Short Title	Lok Sabha	Rajya Sabha
Minority Affairs		
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014		Introduced on 18 Feb 2014 Withdrawn on 8 Aug 2024

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS

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